

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHAI): (a) and (b). 30 dams constructed in the country have a height of more than 100 meters or have a storage capacity of more than 1000 million cubic meters varying in length from 336 to 10400 meters.

(c) 21 major dams are in advance stage of construction. 4 of these are likely to be completed in the Seventh Plan period.

Production of Tea

2127. DR. PHULRENU GUHA: Will the Minister of COMMERCE be pleased to state;

(a) whether Tea production in the country reached an all time high last year; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b). Yes, Sir. Tea Production in India has reached on all time high level of 700.28 M.Kgs. in 1988 as compared to previous high level of 674.30 M.Kgs. during 1987.

Late Running of Sayaji Nagari Express and Passenger Amenities in 28 up Vadodara Express

2128. SHRI RANJITSINGH GAEKWAD: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that newly introduced Sayaji Nagari Express, a day train between Baroda to Bombay is reaching late back to Vadodara in the evening which consequently affects departure of 28 UP Vadodara Express from Baroda at night;

(b) whether it is also a fact that the coaches for 28 UP Vadodara Express re-

main uncleaned and water tanks in latrines remain empty;

(c) if so, the number of the days during last three months on which Sayaji Nagari Express arrived late back to Vadodara in the evening with reasons therefor; and

(d) the steps proposed to be taken to regularise the operation of the Sayaji Nagari Express and Vadodara Express?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAY (SHRI MADAVRAO SCINDIA): (a) No, Sir.

(b) No, Sir.

(c) The train was introduced on 31.12.1988. During January and February, 1989, the train arrived late at Vadodara on 6 occasions due to reasons like alarm chain pulling, unusual occurrences etc.

(d) Regular monitoring is being done.

[Translation]

Locker Facility in Private Companies

2129. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether attention of Government has been drawn to the fact that private companies are also providing locker facility like safe deposit lockers being provided by the commercial banks;

(b) if so, whether the use of such lockers is illegal;

(c) if so, whether any action is proposed to be taken by Government against such companies;

(d) if so, the details thereof; and